

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 640 OF 2005

ASHOK SINGH Appellant (s)

VERSUS

STATE OF U.P. Respondent(s)

(With appln(s) for exemption from filing O.T.

Date: 15/07/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MR. JUSTICE J.M. PANCHAL

For Appellant(s) Mr. Siddhartha Luthra, Sr. Adv.
Mr. Jagjit Singh Chhabra, Adv.
Ms. Amrreeta Swarup, Adv.
Ms. Arundhati Katju, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

After hearing Ld. counsel for the appellant
for some time the Court reserved its judgment.

(Arvind)
Sr.PA

(Vinod Kulvi)
Court Master